

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : GWALIOR

Civil Contempt Petition No.202/00064/2019

(in OA 202/00991/2017)

Gwalior, this Thursday, the 13th day of February, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Balkishan, S/o late Shri Gopi Ram Pal Occupation – FGM (Fitter General Mechanic) HS-II, Group C MES (now retired) 412893, Age – 75 years, R/o Tikoniya Road, Near Alpna Talkies Morar Gwalior, Pin No.474006
-Petitioner

(By Advocate – Shri S.S. Chouhan)

V e r s u s

Shri Arvind Sahu, Branch Manager, State Bank of India, Morar, Gwalior
(M.P) 474006
-Respondent

(By Advocate –Shri M.P. Agrawal)

O R D E R (O R A L)

By Navin Tandon, AM.-

The respondents have submitted their compliance report alongwith due and drawn statement.

2. Learned counsel for the petitioner also submits that the orders of this Tribunal have been complied with.
3. Accordingly, CCP is closed. Notices are discharged.

(Ramesh Singh Thakur)
Judicial Member
am

(Navin Tandon)
Administrative Member